



2026:AHC:6899

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 19381 of 2025

Sandeep Singh

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Deeksha Gupta, Siddharth Srivastava
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Ms. Somiya Shukla (AoR A/S 0992/2025) holding brief of Sri Siddharth Srivastava, learned counsel for the writ petitioner seeks to withdraw the present writ petition with liberty to file a fresh petition wherein the advertisement dated December, 2023 is subject matter of challenge.
2. Learned Standing Counsel has no objection to the same.
3. The writ petition is dismissed as withdrawn with the aforesaid liberty.
4. Instructions filed today are taken on record and marked as Appendix 'A'.

(Vikas Budhwar,J.)

January 12, 2026

Rajesh